GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5504 ANSWERED ON:13.12.2010 N SPECIAL COMPONENT PLAN Punia Shri P.L.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the amount of Special Component Plan meant for the development of the tribals is being diverted for use elsewhere;
- (b) if so, the steps being taken by the Government to correct the present situation; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) The Ministry of Tribal Affairs has informed that Tribal Sub-Plan (TSP) envisages earmarking of funds in proportion to the percentage of Scheduled Tribe population in the State. The onus of implementing schemes under TSP rests with the State Governments with funds from multiple sources with a view to achieve the socio-economic development of Scheduled Tribes. That Ministry does not maintain the data concerning such schemes and details regarding diversion of funds by the States.